NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.171/252/HDB/2017
NAME OF THE COMPANY	BNB Financial Services Private Limited
NAME OF THE APPLICANT/PETITIONER	BNB Financial Services Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AJIT R MEHTA	PRACTICING CAMPANY SEPETARY	9966971192	20mls

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Ajit R. Mehra, Learned PCS for the Applicant Company.

The Learned PCS sought one week time to submit the Audited Balance sheet of the Company for the Financial Years 2015-16 and 2016-17.

Post the matter on 23.11.2017

Member (T)

Member (J)

Bm